



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001  
फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

April 28, 2009

### **Certificate of Registration of S.V. Investment and Financial Services Private Limited - Cancelled**

The Reserve Bank of India has on March 17, 2009 cancelled the certificate of registration granted to S.V. Investment and Financial Services Private Limited having its registered office at H.No.5-132, Fathenagar, Hyderabad-500018 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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**Ajit Prasad**  
Manager